

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the National Highways Act, 1956."

The motion was adopted.

SHRI K. RAMAMURTHY : I introduce the Bill.

15.32 hrs.

DECLARATION OF ASSETS BY CIVIL SERVANTS BILL*

[English]

SHRI K. RAMAMURTHY (Krishnagiri): I beg to move for leave to introduce a Bill to provide for the declaration and public scrutiny of assets of civil servants.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the declaration and public scrutiny of assets of civil servants."

The motion was adopted.

SHRI K. RAMAMURTHY : I introduce the Bill.

15.33 hrs.

MEDICAL SECURITY FORCE BILL*

[English]

SHRI PRIYA RANJAN DAS MUNSI (Howrah) : I beg to move for leave to introduce a Bill to provide for the Constitution and Regulation of a Force called the Medical Security Force for the better protection and security of hospitals, health centres, medical units, dispensaries, blood banks and medical research centres.

*Published in Gazette of India Extraordinary Part II, Section 2, dated 20.12.1985.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the constitution and regulation of a Force called the Medical Security Force for the better protection and security of hospitals, health centres, medical units, dispensaries, blood banks and medical research centres."

The motion was adopted.

SHRI PRIYA RANJAN DAS MUNSI : I introduce the Bill.

15.34 hrs.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL*

[English]

(Amendment of Section 100)

SHRI P. M. SAYEED (Lakshadweep) : I beg to move for leave to introduce a Bill further to amend the Code of Civil Procedure, 1908.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908."

The motion was adopted.

SHRI P. M. SAYEED : I introduce the Bill.

15.35 hrs.

CONSTITUTION (AMENDMENT) BILL*

[English]

(Amendment of article 16)

SHRI PRIYA RANJAN DAS MUNSI (Howrah) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

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